

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 171/2014
RT CA (CAA) NO. 122/Chd/Hry/2017**

In the matter of scheme of amalgamation:
Between

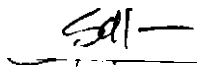
M/s. Jatalia Global Ventures Ltd. & Ors. ... Petitioners/Transferor Cos.

And

M/s. Aashee Infotech Ltd. ...Petitioner/Transferee Company.

Present: - Mr. Ashish Chaudhary, Advocate for Petitioner-companies.
Ms. Amarpreet Kaur, STA for Official Liquidator.

Learned counsel for the petitioner-companies seeks adjournment because the arguing counsel Mr. P. Nagesh is unable to come from Delhi due to some personal difficulty. List the matter now on 17.08.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

July 12, 2017

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